

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 8 of 2011

Dated: 16th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Brihanmumbai Electric
Supply & Transport**

.... Appellant (s)

Versus

M.E.R.C.

... Respondent (s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Sanand Ramakrishan
Mr. Rajeev Mishra**

**Counsel for the Respondent(s) : Mr. Buddy A.
Ranganadhan**

ORDER

Heard the learned counsel for the appellant. He has also filed the written submissions. Learned counsel for the State Commission undertakes to file written submissions by 28th November, 2011 after serving a copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

rkt

**(P.S.Datta)
Judicial Member**

